

24. Oxytetracycline Liquid Oral Preparations.
25. Demeclocycline Liquid Oral preparations.
26. Combination of Anabolic Steroids with other drugs.
27. Fixed dose combination of Oestrogen and Progesterin (other than oral contraceptives) containing per tablet estrogen content of more than 50 meg. (equivalent to Ethenyle Estradiol) and of progesterin content of more than 3 mg (equivalent to Norethisterone Acetate).

[Translation]

#### Strike by LPG Employees

4904. SHRI HET RAM: Will the Minister of LABOUR be pleased to state:

(a) whether the attention of Government has been drawn to the newsitem captioned "Gas Cylinder Karamcharyon Ki anishchit Kaleen Hartal" in the "Navbharat Times" dated 8 August, 1988;

(b) if so, the main demands of the employees and the steps being taken by Government in this regard; and

(c) the arrangements made by Government to save the consumers from difficulty?

THE MINISTER OF LABOUR (SHRI BINDESHWARI DUBEY): (a) to (c). Yes, Sir. According to the Delhi Administration, the appropriate authority under the Industrial Disputes Act, 1947, the General Secretary, LPG Employees Association, Paschim Vihar, New Delhi has filed a statement of claims on 17.7.88 in respect of employees of M/s Shivanikka Enterprises, Vivek Vihar, Shahdara regarding general demands concerning enhancement of rate of delivery charges of Cylinders, payment of Cycle/Rickshaw allowance, provision of Uniforms etc. The Association has also filed

statements of claims on 16.8.88 and 20.7.88 respectively against managements of M/s Dammo Enterprises and M/s Kataria Gas Service regarding the termination of services of an employee each in each of the enterprises. All the disputes have been admitted in conciliation by the conciliations machinery of Delhi Administration. According to information obtained from the respective managements, the consumers themselves collected the Cylinders during the period when employees were on strike.

#### Unauthorised Sale of Land in Village Adakpur, Bagh Mochi, New Delhi

4905. SHRI MOTILAL SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government are aware that some persons are selling unauthorisedly Government land in village Adakpur, Bagh Mochi, New Delhi-21 at exorbitant prices and the purchasers of this land are constructing durable basements and multi-storeyed buildings;

(b) if so, the area of Government land sold and purchased illegally so far; and

(c) the measures being taken to get this and vacated?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) and (c). No, Sir, Delhi Development Authority, has however, reported that one case of unauthorised construction on Government land was noticed where demolition order has already been passed.

(b) In view of above, question does not arise.

[English]

#### Allotment of Land for Secondary School by DDA

4906. SHRI RAMASHRAY PRASAD SINGH: Will the Minister of URBAN DEVEL-

OPMENT be pleased to state:

(a) whether land for Secondary School was earmarked by the Delhi Development Authority in J and K Blocks of Laxmi Nagar, Delhi-92;

(b) if so, the reasons for not allotting/handing over the possession of the land to the Directorate of Education; and

(c) the time by which the possession is expected to be given?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) Yes, Sir.

(b) The site has been encroached upon by Budh Temple and the Municipal Corporation of Delhi is also running a primary school on the site.

(c) In view of (b) above, it may not be possible to allot this site to the Directorate of Education. However, one site for High Secondary School has already been allotted and is under construction in Laxmi Nagar Complex near Bundh Road.

#### Houses for Economically Weaker Sections in Karnataka

4907. SHRI H.B. PATIL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the target fixed for the construction of houses for the economically weaker sections of the society in Karnataka for the year 1988-89;

(b) whether the target fixed for the year 1986-87 has been achieved fully; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) For the year 1938-89, a target of 1855 dwelling units has been fixed for the construction of houses for

the economically weaker sections of the society in the urban areas in Karnataka under 20 Point Programme.

(b) and (c). Yes Sir. The State Government of Karnataka provided 6064 dwelling units under the EWS Housing against annual target of 4700 for the year 1986-87.

#### Bridges in Goa

4908. SHRI SHANTARAM NAIK: Will the Minister of RAILWAYS be pleased to state:

(a) the number of railway bridges in the State of Goa;

(b) the names of the places where these are located;

(c) whether all these bridges, or any of them, require repairs;

(d) if so, the repair work done with respect to each of the bridges during the last three years and the amount spent thereon; and

(e) the bridges proposed to be repaired during the current financial year?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) 225 nos.

(b) These bridges are located between Ghotgewadi and Marmagao stations.

(c) No, Sir. Only normal periodical maintenance, as required, is being done.

(d) and (e). Do not arise in view of reply to 'c' above.

#### Import of Airconditioned Coaches

4909. SHRI R.M. BHOYE: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether there is any proposal to